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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 9/441/NCLT/AHM/2018**

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2018**

Name of the Company: Tanmay Trivedi.

Section of the Companies Act: Section 441 r/w 244(1A) of the Companies Act, 2013

**S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE**

1. JAYMEEN TRIVEDI PCS Petitioner 

2.


**ORDER**

PCS Mr. Jaymeen Trivedi is present for the petitioner. None present for the ROC.

The proof of service of notice of date of hearing on ROC is filed.

Heard the arguments of learned PCS for the Petitioner.

The order is reserved.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**  
Dated this the 1st day of May, 2018.

  
**HARIHAR PRAKASH CHATURVEDI**  
**MEMBER JUDICIAL**